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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

C.P. No.342 of 2002  
IN  
O.A. No.2327 OF 2000

New Delhi, this the 17th day of September, 2003

HON'BLE SHRI JUSTICE V.S. AGGARWAL, CHAIRMAN  
HON'BLE SHRI R.K. UPADHYAYA, ADMINISTRATIVE MEMBER

Radha Krishnan Nair  
S/o Shri V.Kumar Pillai  
Janakpuri  
New Delhi-58

....Petitioner

(By Advocate : Shri S.K. Gupta)

Versus

1. Shri Bhawni Singh  
Director General of Works  
CPWD, Nirman Bhawan, New Delhi.
2. Shri Sudhir Kumar,  
Superintending Engineer (Electrical)  
Co ordination Division,  
CPWD Buidling,  
7th Floor, East Block, (Behind Hayat Regency)  
R.K. Puram, New Delhi-2.

....Respondents

(By Advocate : Shri R.P. Aggarwal)

ORDER (ORAL)

SHRI JUSTICE V.S. AGGARWAL:-

Learned counsel for the petitioner states that  
the relief has since been granted.

In this view of the matter, the Rule is  
discharged.

*Upadhyaya*  
(R.K. UPADHYAYA)

ADMINISTRATIVE MEMBER

*V.S. Aggarwal*  
(V.S. AGGARWAL)

CHAIRMAN

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